

**IN THE CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL, CHENNAI**

Customs Appeal No.41334 of 2014

(Arising out of Order-in-Appeal C. Cus. No. 1493/2013 dated 21.10.2013 passed by the Commissioner of Customs (Appeals), Chennai)

M/s. Pacific International
701/3, Shivaji Road, Behind Azad Market
Delhi – 110 006.

Appellant

Vs.

Commissioner of Customs
Custom House, No. 60, Rajaji Salai
Chennai – 600001.

Respondent

APPEARANCE:

None for the Appellant
Shri R. Rajaraman, AC (AR) for the Respondent

CORAM

Hon'ble Shri P. Dinesha, Member (Judicial)
Hon'ble Shri M. Ajit Kumar, Member (Technical)

Final Order No.40824/2024

Date of Hearing : 09.07.2024
Date of Decision: 09.07.2024

Per Bench,

None for the appellant. The hearing notices sent by Registry through the Department has also returned undelivered with an endorsement 'no such firm in this address'.

2. In view of the above, we dismiss the appeal for non-prosecution.

(Order dictated and pronounced in open court)

(M. AJIT KUMAR)
Member (Technical)

(P. DINESHA)
Member (Judicial)

Rex